

(a) whether in the absence of protocol arrangements at various airports by private airlines and Airports Authority of India (AAI) is creating a lot of confusion and problem to passengers, particularly VIPs;

(b) if so, the reasons therefor;

(c) whether there is any mechanism in AAI to ensure that protocol is strictly followed by private airlines, particularly with regard to VIPs; and

(d) if so, the details of protocol arrangements made for VIPs in various airports by private airlines and AAI?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION
(SHRI PRAFUL PATEL): (a) No, Sir.

(b) Does not arise.

(c) Airports Authority of India (AAI) provides stipulated facilities to the VIPs and the concerned airlines are accordingly advised regarding the VIP movement.

(d) The various facilities offered at Airports are:

1. Reserved Lounge facilities, Provision of tea, coffee, water free of cost.
2. Free access in the Terminal Building and Visitors Gallery on the basis of Hon'ble Member of Parliament's (MP) Identity Card.
3. Free parking of vehicles in the VIP Car Parking Area on the basis of pass issued to MP for Parliament House Car Park.
4. Additional Airport Entry Pass for one personal staff of MP, if requested.
5. Airlines have been advised to ensure proper facilitation of VIPs upon timely intimation of their movement.

Wasteful expenditure in Air India

1814. SHRIMATI SHOBHANA BHARTIA:
SHRI N.K. SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government is aware that Air India has paid to its employees wages to which they were never entitled;

(b) if so, whether productivity-linked incentives scheme of Air India has not been approved by its Board or by Government;

(c) if so, whether Government's directions to stop these payments were ignored by the airline; and

(d) if so, the steps taken by Government to check wasteful expenditure in Air India and to fix responsibility on those who have not followed the directives of Government?.

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION
(SHRI PRAFUL PATEL): (a) to (d) The Public Sector Enterprises of the Government of India

are required to follow the wage Policies laid down by the Department of Public Enterprises (DPE). The wage agreements with the recognized Unions of the Public Sector Enterprises should be within the parameters laid down by the DPE. The pay and allowances in Air India are also being paid as per the agreements signed by the Management with its Unions/Associations.

Losses of NACIL

1815. SHRI MAHENDRA MOHAN:
SHRIMATI SHOBHANA BHARTIA:
SHRI N.K. SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government is aware that National Aviation Company of India Limited (NACIL) has suffered huge losses in the past one year;
- (b) if so, the details thereof and the factors responsible for huge losses;
- (c) whether the Finance Ministry has asked his Ministry to trim down NACIL's operations and come out with a viable model in the next few years; and
- (d) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) Yes, Sir. NACIL expects to register a loss of approximately Rs. 5000 crores in 2008-09. The losses have been largely due to operating losses, which have been compounded due to the present economic recession as also the high oil prices last year and debt servicing on new aircraft.

(c) and (d) A proposal for infusion of equity and soft loan for NACIL was sent to the Ministry of Finance in 2008-09 and after its examination, Ministry of Finance had sought further details. However, after deterioration of NACIL's financial position, it has been advised to revisit its proposal and to formulate its re-structuring plan.

Operation of flights by Air India

†1816. SHRI SATYAVRAT CHATURVEDI:
SHRI MOTILAL VORA:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the main reasons for losses being incurred by Air India;
- (b) the steps taken by the concerned department to make up the loss;
- (c) the countries to which Air India has its flight from Delhi;
- (d) the companies who are operating their flight on the same routes where flights are being run by Air India;
- (e) whether other companies provide more facilities to their passengers in comparison to Air India; and

†Original notice of the question was received in Hindi.